

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 152
TO BE ANSWERED ON THE 10TH MARCH, 2017
PCPNDT ACT**

***152. SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government is aware that the sex ratio in the country has not changed despite the implementation of Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 (PCPNDT) and the rules framed thereunder;

(b) if so, the details thereof and the reasons therefor;

(c) whether PCPNDT Act has made it extremely difficult for ultrasound clinics to ensure complete enforcement and if so, the details thereof;

(d) whether the doctors are facing challenges while performing routine and essential scans and as a result, many qualified doctors choose to not conduct prenatal diagnostic scans, thus creating a shortage of experts trained in ultrasonography and if so, the details thereof; and

(e) whether the Act/rules have caused inconvenience to the doctors as they are penalised for minor offences such as clerical errors in the filling of forms, thereby resulting in them being prosecuted and ultrasound machines being seized and sealed and if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (e): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 152* FOR 10TH MARCH, 2017**

(a) & (b): As per Census 2011, the sex ratio improved from 933 in 2001 to 943 in 2011. State-wise details are at Annexure.

(c) to (e): The Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 has not made it extremely difficult for the ultrasound/diagnostic centers to perform routine and essential scans.

Annexure

Sex Ratio as per Census 2001 & 2011

S. No.	States/UTs	2001	2011
	India	933	943
1	Jammu & Kashmir	892	889
2	Himachal Pradesh	968	972
3	Punjab	876	895
4	Chandigarh	777	818
5	Uttaranchal	962	963
6	Haryana	861	879
7	Delhi	821	868
8	Rajasthan	921	928
9	Uttar Pradesh	898	912
10	Bihar	919	918
11	Sikkim	875	890
12	Arunachal Pradesh	893	938
13	Nagaland	900	931
14	Manipur	978	992
15	Mizoram	935	976
16	Tripura	948	960
17	Meghalaya	972	989
18	Assam	935	958
19	West Bengal	934	950
20	Jharkhand	941	949
21	Orissa	972	979
22	Chhattisgarh	989	991
23	Madhya Pradesh	919	931
24	Gujarat	920	919
25	Daman & Diu	710	618
26	Dadra & Nagar Haveli	812	774
27	Maharashtra	922	929
28	Andhra Pradesh	978	993
29	Karnataka	965	973
30	Goa	961	973
31	Lakshadweep	948	947
32	Kerala	1059	1084
33	Tamil Nadu	987	996
34	Pondicherry	1001	1037
35	A & Nicobar Islands	846	876